

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

4 Petition(s) for Special Leave to Appeal (C) No(s). 12030/201
RAJENDRA SINGH GAHLAUT & ANR Petitioner(
s)
VERSUS
THE REG. COOP. SOCIETIES U.P & ORS Respondent(
s)

(with appln. (s) for permission to bring additional facts and documents on record and interim relief and office report)

Date : 17/03/2015 This petition was called on for hearing today.

For Petitioner(s) Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, Adv.

For Respondent(s) Ms. Vibhu Tiwari, Adv.
Mr. Ravi Prakash Mehrotra, Adv.
Mr. R.S. Nagar, Adv.
Mr. B.V. Balram Das, Adv.

UPON hearing the counsel the Court made the following
O R D E R

learned Four weeks time, as last chance is given to the
counsel for the petitioners to comply with the terms of Order dated
8.1.2015 of this Court.
List again on 7.7.2015.

Signature Not Verified

(M K HANJURA)

Registrar

MG
Digitally signed by
Madhu Grover
Date: 2015.03.18
11:34:04 CET
Reason:
\230 ITEM NO.47
ON XI

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